

Status of Competition Commission

*254. SHRI RAHUL BAJAJ: Will the Minister of CORPORATE AFFAIRS be pleased to state the status of the formation and functioning of the Competition Commission?

THE MINISTER OF STATE OF THE MINISTRY OF CORPORATE AFFAIRS (SHRI SALMAN KHURSHEED): The Competition Commission of India (CCI) has been duly constituted with the appointment of Chairperson and six Members and it has started functioning.

Projects for benefit of minority communities

*255. SHRI KUMAR DEEPAK DAS: Will the Minister of MINORITY AFFAIRS be pleased to state:

(a) the projects that have been sanctioned by Government for the benefit and upliftment of minority communities in Assam during the last three years; and

(b) the details of the amount spent for the minority development during the last three years, State-wise?

THE MINISTER OF STATE OF THE MINISTRY OF MINORITY AFFAIRS (SHRI SALMAN KHURSHEED): (a) The details of projects sanctioned by the Ministry of Minority Affairs under Multi-sectoral Development Programme for Assam is given in the Statement-I (*See below*).

(b) State-wise details of funds released for development of minorities under the following schemes implemented by the Ministry of Minority Affairs, during the last three years is given in the Statement-II (*See below*).

- (i) Multi-sectoral Development Programme for Minority Concentration Districts.
- (ii) Merit cum means scholarship scheme for technical and professional courses at under graduate and post graduate levels.
- (iii) Pre-matric scholarship scheme.
- (iv) Post-matric scholarship scheme.
- (v) Free coaching and allied scheme.
- (vi) Schemes of Maulana Azad Education Foundation.
- (vii) Schemes of National Minorities Development & Finance Corporation.